

**MOST IMMEDIATE/OUT AT ONCE**

**OFFICE OF THE DISTRICT JUDGE-1 & SESSIONS JUDGE: DELHI.**

**ORDER**

In pursuance of Delhi High Court's order No. 48/DHC/Gaz./G-1/V.I.E.2(a)/2010 dated 9.9.2010 and in partial modification to this Office Order No.80547-831/2701/Bail-Power/Gaz./09 dated 29.6.09 the following Additional Sessions Judges at Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Court Complexes are hereby authorised under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Police District of Delhi mentioned against their names with effect from 13<sup>th</sup> September, 2010.

S.NO. (1)	NAME OF THE JUDICIAL OFFICER (2)	NAME OF POLICE STATIONS & INVESTIGATING AGENCIES (3)	LINK ADDITIONAL SESSIONS JUDGE (4)	COURT COMPLEX (5)
1	SH. O. P. GUPTA, ASJ 02 (CENTRAL)	DARYA GANJ, CHANDNI MAHAL, JAMA MASJID, PAHAR GANJ, NABI KARIM, DBG ROAD, CBI (OTHER THAN PC ACT), OFFICIAL SECRET ACT, 1923, WILD LIFE PROTECTION ACT, 1972, SPECIAL CELL (LODHI ROAD), CRIME BRANCH OF CENTRAL POLICE DISTRICT.	MS. SANTOSH SNEHI MANN, SPECIAL JUDGE (NDPS) (CENTRAL)	TIS HAZARI COURT (CENTRAL POLICE DISTRICT)
2	SH.R. K. GAUBA, ASJ 01 (CENTRAL)	KAMLA MARKET, HAUZ QAZI, I. P. ESTATE, KAROL BAGH, RAJENDER NAGAR, PARSHAD NAGAR, PATEL NAGAR, ANAND PARBAT, RAJNIT NAGAR, CAW CELL OF CENTRAL POLICE DISTRICT.	MS. KAVERI BAWEJA, ASJ (FTC) (CENTRAL)	-do-
3	SH. C. K. CHATUVEDI, ASJ I/C NORTH DISTRICT	CIVIL LINES, MAURICE NAGAR, TIMARPUR, BURARI, SARAI ROHILLA, GULABI BAGH, ROOP NAGAR, SADAR BAZAR, BARA HINDU RAO, SUBZI MANDI.	MS. BIMLA KUMARI, ASJ (FTC) (NORTH)	TIS HAZARI COURT (NORTH POLICE DISTRICT)
4	SH. DHARMESH SHARMA, ASJ 02 (NORTH)	KOTWALI, LAHORI GATE, KASHMERE GATE, NDLS, RMD, SARAI ROHILLA RLY. STN., RPF, DELHI METRO, H. N. RLY. STN., CRIME BRANCH AND CAW CELL OF NORTH POLICE DISTRICT.	MS. MADHU JAIN, ASJ 01 (NORTH)	-do-
5	MS. PRATIBHA RANI, ASJ I/C WEST DISTRICT	TILAK NAGAR, HARI NAGAR, MAYA PURI, JANAK PURI, VIKAS PURI, NANGLOI, UTTAM NAGAR, NIHAL VIHAR, RANHOLA.	SH. RAJ KUMAR CHAUHAN, SPECIAL JUDGE (NDPS) (WEST)	TIS HAZARI COURT (WEST POLICE DISTRICT)
6	SH. MANU RAI SETHI, ASJ (FTC) (WEST)	RAJOURI GARDEN, KIRTI NAGAR, KHAYALA, PUNJABI BAGH, PASCHIM VIHAR, MOTI NAGAR, MIANWALI NAGAR, CRIME BRANCH & CAW CELL OF WEST POLICE DISTRICT.	MS. ADITI CHAUDHARY, ASJ 01 (WEST)	-do-
7	SH. S. P. GARG, ASJ I/C NEW DELHI DISTRICT	PARLIAMENT STREET, MANDIR MARG, CONNAUGHT PLACE, BARA KHAMBA ROAD, TILAK MARG, CHANAKAYA PURI, TUGLAK ROAD, CBI, CUSTOM, FERA, DRI, NCB, CENTRAL EXCISE, SPECIAL CELL, PFA, CRIME BRANCH & CAW CELL OF NEW DELHI POLICE DISTRICT.	SH. J. R. ARYAN, ASJ 01 (NEW DELHI)	PATIALA HOUSE COURT (NEW DELHI POLICE DISTRICT)
8	SH. GURDEEP KUMAR, ASJ I/C SOUTH DISTRICT	FATEH PUR BERI, VASANT KUNJ SOUTH, SAFDARJUNG ENCLAVE, DEFENCE COLONY, LODHI COLONY, KOTLA MUBARAK PUR, HAUZ KHAS, MALVIYA NAGAR, SAKET, MEHRAULI, VANSANT KUNJ NORTH, NEB SARAI, VASANT VIHAR, R. K. PURAM, SAROJINI NAGAR, CRIME BRANCH & CAW CELL OF SOUTH POLICE DISTRICT.	MS. RENU BHATNAGAR, ASJ 03 (SOUTH)	SAKET COURT (SOUTH POLICE DISTRICT)
9	MS. R. KIRAN NATH, ASJ 01 (SOUTH)	SUNLIGHT COLONY, NEW FRIENDS COLONY, JAMIA NAGAR, HAZRAT NIZAMUDDIN, LAJPAT NAGAR, AMAR COLONY, GREATER KAILASH, KALKAJI, GOVIND PURI, OKHLA INDL. AREA.	MS. PINKI, ASJ 01 (SOUTH-EAST)	SAKET COURT (SOUTH-EAST POLICE DISTRICT)
10	SH. DINESH KUMAR SHARMA, ASJ 02 (SOUTH)	PUL PRAHLAD PUR, CHITRANJAN PARK, SARITA VIHAR, BADARPUR, JAIPUR, SANGAM VIHAR, AMBEDKAR NAGAR, CRIME BRANCH & CAW CELL OF SOUTH-EAST POLICE DISTRICT.	SH. A. K. KUJAR, ASJ 02 (SOUTH-EAST)	-do-

S.NO. (1)	NAME OF THE JUDICIAL OFFICER (2)	NAME OF POLICE STATIONS & INVESTIGATING AGENCIES (3)	LINK ADDITIONAL SESSIONS JUDGE (4)	COURT COMPLEX (5)
11	SH. P. S. TEJI, ASJ I/C EAST DISTRICT	GANDHI NAGAR, GEETA COLONY, KRISHNA NAGAR, VIVEK VIHAR, ANAND VIHAR, FARSH BAZAR, PREET VIHAR, SHAKARPUR, JAGAT PURI, CBI.	SH. SANJAY GARG, ASJ (FTC) (EAST)	KARKARDOOMA COURT (EAST POLICE DISTRICT)
12	SH. MAHAVIR SINGHAL, ASJ 02 (EAST)	KALYANPURI, ASHOK NAGAR, MAYUR VIHAR, MADHU VIHAR, MANDAWALI, PANDAV NAGAR, CRIME BRANCH & CAW CELL OF EAST POLICE DISTRICT.	MS. SARITA BIRBAL, SPECIAL JUDGE (NDPS) (EAST)	-do-
13	MS. SUNITA GUPTA, ASJ I/C NORTH-EAST DISTRICT	ZAFRABAD, JYOTI NAGAR, SEELAM PUR, BHAJAN PURA, NEW USMAN PUR, GOKULPURI, KHAJURI KHAS, KARAWAL NAGAR, SONIA VIHAR.	SH. SURINDER KUMAR SHARMA, ASJ 02 (NORTH-EAST)	KARKARDOOMA COURT (NORTH-EAST POLICE DISTRICT)
14	SH. R. P. S. TEJI, ASJ (FTC) (NORTH-EAST)	SHAHDARA, MANSAROVAR PARK, WELCOME, SEEMA PURI, NAND NAGRI, HARSH VIHAR, CRIME BRANCH & CAW CELL OF NORTH-EAST DISTRICT.	SH. SUDESH KUMAR, SPECIAL JUDGE (NDPS) (NORTH-EAST)	-do-
15	SH. S. K. SARVARIA, ASJ I/C NORTH-WEST DISTRICT	BHARAT NAGAR, RANI BAGH, MAHENDRA PARK, BHALSWA DAIRY, ASHOK VIHAR, KESHAV PURAM, SARASWATI VIHAR, MAURYA ENCLAVE, MODEL TOWN, ADARSH NAGAR, MUKHERJEE NAGAR, SHALIMAR BAGH, JAHANGIRPURI, SWARUP NAGAR, DRUG & COSMETICS ACT, 1940, ECONOMIC OFFENCES WING, CRIME BRANCH & CAW CELL OF NORTH-WEST POLICE DISTRICT.	SH. SANJAY KUMAR, ASJ 01 (NORTH-WEST)	ROHINI COURT (NORTH-WEST POLICE DISTRICT)
16	SH. RAJNEESH BHATNAGAR, ASJ 02 (OUTER)	ALIPUR, NARELA, SAMAI PUR BADLI, K. N. KATJU MARG, SOUTH ROHINI, MANGOLPURI, VIJAY VIHAR, CRIME BRANCH & CAW CELL OF OUTER POLICE DISTRICT.	SH. MANOJ JAIN, SPECIAL JUDGE (NDPS) (OUTER)	ROHINI COURT (OUTER POLICE DISTRICT)
17	DR. SUDHIR KUMAR JAIN, ASJ 01 (OUTER)	SULTANPURI, AMAN VIHAR, BEGAM PUR, BAWANA, KANJHAWALA, SHAHBAD DAIRY, PRASHANT VIHAR, NORTH ROHINI.	SH. R. B. SINGH, ASJ 03 (OUTER)	-do-
18	SH. I. S. MEHTA, ASJ I/C SOUTH-WEST & AIRPORTS DISTRICT	DHAULA KUAN, DWARKA NORTH, DELHI CANTT., INDERPURI, NARAINA, SECTOR 23 DWARKA, PALAM VILLAGE, KAPASHERA, DABRI, BINDAPUR.	MS. RAVINDER KAUR, ASJ/SPL. JUDGE (NDPS) (SOUTH WEST & AIR PORTS)	DWARKA COURT (SOUTH-WEST DISTRICT)
19	SH. N. K. KAUSHIK, ASJ 02 (SOUTH-WEST & AIRPORTS)	NAJAFGARH, JAFFARPUR KALAN CHHAWLA, PALAM AIRPORT, IGI AIRPORT, CRIME WOMEN CELL NANAKPURA, CRIME BRANCH & CAW CELL OF SOUTH-WEST DISTRICT.	SH. PRAVEEN KUMAR, ASJ 03 (SOUTH-WEST & AIRPORTS)	-do-

(G. P. Mittal)

No. 2343/70946-71040 District Judge-1 & Sessions Judge : Delhi  
Bail Power/Gaz./2010 Dated, Delhi the 09/09/10

Copy forwarded for information & necessary action to :-

- 1 The Registrar General, High Court of Delhi, New Delhi.
- 2 The District Judge II & III, Tis Hazari, District Judge IV, Patiala House, District Judge V, Saket, District Judge VI & VII, Karkardooma, District Judge VIII, Rohini & District Judge IX, Dwarka Courts.
- 3 The Officer concerned.
- 4 The Superintendent/In-charge, (Admn.), Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
- 5 The Superintendent/In-charge, Filing Section, Tis Hazari, Patiala House, Karkardooma, Rohini Dwarka & Saket Courts, Delhi.
- 6 The Director, Directorate of Prosecution, Govt. of N.C.T. of Delhi.
- 7 The Public Prosecutor, Tis Hazari Court, Delhi.
- 8 The Chief Prosecutors/In-charge, Patiala House, Karkardooma, Dwarka, Saket & Rohini Courts.
- 9 The PRO/APRO, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi.
- 10 The Reader to District Judge -1 & Sessions Judge, Delhi.
- 11 The In-charge, Lock-up at Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts.
- 12 The Website Committee, (Hindi & English) Tis Hazari Court, Delhi.
- 13 The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Dwarka & Rohini Courts.
- 14 Notice Board of all the Court's Complexes.

District Judge-1 & Sessions Judge : Delhi

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